last one year for assisting the authorities there In different fields of activities;

(c) whether it is a fact that Government have not been active enough to quicken the execution of bilateral understanding; and

(d) if so, the reasons therefor?

THE- MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R. L. BHATIA): (a) There is no assistance being rendered by the Government of Morocco to India.

(b) Government deputed an Indian expert on solar cookers to visit Morocco from December 25, 1994—January 1, 1995 to give advice on the use of solar energy for cooking.

(c) No, Sir.

(d) Does not arise.

## Indian territory occupied by neighbouring countries

1608. SHRI R. MARGA BANDU: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the area of Indian territory under occupation of the neighbouring countries, country-wise;

(b) the actual areas of Indian territory got back so far;

(c) whether Government have taken up the matter with these countries; and

(d) the response of those Governments thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI PRANAB MUKHERJEE): (a) to (d) The area under the occupation of Pakistan is approximately 78,000 sq. kms. The area under the occupation of China is approximately 38,000 sq. kms. In addition, under the so-called Sino-Pakistan 'boundary agreement' of 1963, Pakistan has illegally ceded approximately 5,120 sq. kms. of Indian territory in Pakistan-occupied Kashmir to China.

It is Government's position that Pakistan must vacate the territory illegally occupied by it in Jammu & Kashmir. Government are committed to the Simla Agreement under which all differences with Pakistan are<sub>i</sub> to be resolved peacefully through bilateral negotiations.

India and China are committed to work towards a fair, reasonable and mutually acceptable settlement of the boundary question. Discussions in this regard are going on in the framework of the India-China Joint Working Group.

## Payment to U.N. peace keeping forces

1609. SHRI GOVINDRAO ADIK: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government are aware of the fact that the Secretary General of United Nations in his annual report to the General Assembly has indicated that U.N. is short of cash and has to owe about US \$ 1 billion to nations that contributed soldiers/equipments for peace keeping forces;

(b) whether the Indian contingents sent or at present serving in various countries under U.N. peace keeping forces have received their payment due to them in full, if not, how much money U.N. owes to India for the purpose; and

(c) whether India has made its contribution to the U.N. due to it, if so, how much and if not, the reasons for the same?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI. PRANAB MUKHERJEE): (a) The UN Secretary General in his Annual Report to the General Assembly stated that the UN's financial crisis continues to deepen because of the delays in payment by members states of assessed

contributions, both for the regular budget and for peace-keeping operations. As on